NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH** . CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: CA/64/17 APPLICATION NUMBER

IN

: CP/13/2017 PETITION NUMBER

: PREM KUMAR NAME OF THE PETITIONER(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION NAME OF THE RESPONDENT(S)

: 241/242 **SECTION**

REPRESENTED BY Sl.No. NAME (IN CAPITAL)

A-M-TLANGO

6

EN TEN COURS REPRESENTING

COUNTER FOR PROTITIONEN

D. Prabhu mugunth Afunkumer counted for RI

Adrian D. Rozario. Resp.

ORDER

Shri A M Ilango, representing counsel for the applicant in CA 64/2017 present. Shri S Prabhu Mugunth Arun Kumar, counsel for R2 present and prayed time for filing counter. Ms D Kousalya, proxy representing counsel for R2 & R3 and also for R4 to R26 present and prayed time for filing vakalat and counter on behalf of the respondents. Time extended at request of counsel for R1 and other respondents as a last and final opportunity and submit arguments. Put up on

22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)